

**GOVERNMENT OF INDIA  
HOME AFFAIRS  
LOK SABHA**

UNSTARRED QUESTION NO:2930

ANSWERED ON:11.12.2012

PROMOTION OF OFFICIAL LANGUAGE HINDI

Hazari Shri Maheshwar ;Maadam Shri Vikrambhai Arjanbhai;Upadhyay Seema;Verma Smt. Usha

**Will the Minister of HOME AFFAIRS be pleased to state:**

(a) whether the Government has issued any directive to all the Ministries, Departments, Public Sector Undertakings etc. to use official language Hindi in their respective departments;

(b) if so, the details thereof;

(c) the details of the funds allocated and utilised for Hindi Pakhwara including development and spread of official language Hindi during each of the last three years and the current year, State-wise; and

(d) the other measures taken by the Union Government for the promotion of Hindi language and to make the official language more useful, simple and comprehensible?

**Answer**

MINISTER OF STATE IN THE MINISTRY OF HOME AFFAIRS (SHRI R.P.N. SINGH)

(a): Yes, Madam.

(b): A Statement is laid on the Table of the House.

(c): The Department of Official Language does not allot any fund to Ministries/Departments to organize Hindi Pakhwara and for development and spread of Official Language Hindi and does not have any record of expenditure incurred by them in this regard. No amount is allocated to the State Governments by the Department of Official Language for development and spread of Official Language Hindi.

(d): Instructions have been issued from time to time by the Department of Official Language that simple and easily intelligible Hindi should be used with a view to promoting Official Language Hindi. Simple Hindi should be used in writing notes and letters. Words which are commonly understood should be increasingly used in the official work.

STATEMENT IN REPLY TO PART (b) OF THE LOK SABHA UNSTARRED QUESTION NO. 2930 FOR 11.12.2012

(b): Under the provisions of Article 343 of Constitution of India, Hindi is the Official Language of the Union. In compliance with the Official Language Resolution, 1968, the Department of Official Language issues an Annual Programme every year to accelerate progressive use of Official Language Hindi by giving various targets in respect of the use of Hindi to be complied with Central Government Ministries/Departments. The Department prepares An Annual Assessment Report mentioning the achievements therein and get it placed on the table of Parliament. In order to continuously monitor the progress of the use of Official Language Hindi, the Department of Official Language seeks quarterly progress report from all the Central Government Ministries/Departments.

Government employees are imparted training in Official Language Hindi stenography, Hindi typing, translation, work on computers in Hindi. The Department of Official Language has developed Hindi softwares to link the official language Hindi with the latest techniques of technology.

The Committee of Parliament on Official Language reviews implementation of the progress of official Language Hindi in Central Government Ministries/Departments, and submits its report to the President, giving its recommendations therein. Presidential Orders are issued thereon. The Department of Official Language issues instructions to the Central Government Ministries/Departments from time to time with a view to ensure implementation of provisions of Official Languages Act, 1963 and Official Languages Rules, 1976. With a view to give advice to augment the use of Official Language Hindi in the workings of the union, Kendriya Hindi Samiti has been constituted under the chairmanship of Prime Minister. Hindi Salahakar Samitis have been constituted in every Ministry/Department under the chairmanship of concerned Ministers with the view to review the use of Official Language Hindi. Central Official Language Implementation Committee (COLIC) under the chairmanship of Secretary, Department of Official Language has been constituted to review implementation of Official Language Hindi in various Ministries/ Departments. In Central Government Departments, the Departmental Official Language Implementation Committees have been constituted under the chairmanship of concerned Joint Secretaries. Town Official Language Implementation Committees have been constituted in the Central Government offices located in different cities of the country.

Government are fully conscious of their constitutional obligations towards official language Hindi and are committed to discharging those obligations.